

(e) Does not arise in view of (a) above

Donations for Admission in Delhi Schools

*100 SHRI V SREENIVASA
PRASAD
SHRI RAJVEER SINGH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Delhi Administration has issued instructions to all the private and unaided schools in the Capital not to accept donations while admitting students,

(b) if so, whether despite the warning issued by the Delhi Administration, several schools are demanding lump-sum donations at the time of admitting students,

(c) whether the Government propose to inquire into the alleged illegal transactions in public schools, and

(d) if so, by when and the action Government propose to take against the management of the schools found accepting donations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) to (d) The Delhi Administration have issued instructions on 10 12 1990 to the managers of all recognised private aided and un-aided schools in Delhi reiterating the following directions —

- (a) Not to charge donations for admission
- (b) Not to reserve seats for admission in schools for the wards of the employees of the public sector enterprises on the condition of taking loan or otherwise,

(c) Not to keep in custody the original educational certificates of employees

The Directorate of Education, Delhi Administration have intimated that they have received no specific complaint in this behalf. Therefore, the question of taking action against any particular school does not arise

Sugar Zone

924 SHRI MAHENDRA SINGH MEWAR Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether the country is divided into sugar zones for the purpose of price fixation of levy sugar,

(b) if so, how many sugar zones are in existence,

(c) the criteria adopted for setting up such zones,

(d) the sugar zone to which Rajasthan belongs, and

(e) the ex-factory price of levy sugar and the estimated factory's profit margin in this?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) Yes, Sir

(b) 18 sugar zones are in existence

(c) Zones were set up based mainly on agroclimatic conditions prevalent and also taking into account the reports of various expert bodies on cost and pricing,

(d) Rajasthan is a zone by itself

(e) The ex-factory price of levy sugar is based on the statutory minimum cane price,